

ITEM NO.1501+1502
(For Judgment)

COURT NO.1

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No.3589/2023

HIGH COURT BAR ASSOCIATION ALLAHABAD

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

WITH S.L.P.(CrI) Nos.13284-13289/2023 (II)
S.L.P.(CrI) Diary No.49052/2023

Date : 29-02-2024 These matters were called on for pronouncement
of Judgment today.

For Appellant(s) Mr. Rakesh Dwivedi, Sr. Adv.
Mr. V.K. Shukla, Sr. Adv.
Mr. Kavin Gulati, Sr. Adv.
Mr. S.G. Hasnain, Sr. Adv.
Mr. Ravindra Singh, Sr. Adv.
Mr. Dinesh Goswami, Sr. Adv.
Mr. Shantanu Krishna, AOR
Mr. Nitin Sharma, Adv.
Mr. Nikhil Sharma, Adv.
Mr. Eklavya Dwivedi, Adv.
Mr. Shantanu Sagar, Adv.
Mr. Anukul Raj, Adv.
Mr. Ankit Mishra, Adv.
Mr. Harmeet Singh Ruprah, Adv.
Mr. Abhinav Shrivastava, Adv.
Mr. Manu Yadav, Adv.
Mr. Himanshu Tyagi, Adv.
Mr. Kumar Ayush, Adv.
Mr. Ronak Chaturvedi, Adv.

Mr. Ram Kaushik, Adv.
Mr. Syed Mohd Fazal, Adv.
Mr. Archit Mandhyan, Adv.
Mr. Raman Yadav, Adv.
Mr. Prabhat Ranjan Raj, Adv.
Mr. Sidharth Sarthi, Adv.
Mr. Anil Kumar, Adv.
Mr. Gunjesh Ranjan, Adv.
Mr. Animesh Tripathi, Adv.
Mr. Anant Prakash,, Adv.
Mrs. Kanupriya Mishra, Adv.
Mr. Amit Kumar Singh, Adv.
Mr. Salil Srivastava, Adv.
Mr. Shaurya Vardhan Singh, Adv.
Mr. Ankit Dwivedi, Adv.
Mrs. Mukti Chowdhary, Adv.
Mr. Gyanendra Kumar, Adv.
Mrs. Vijaya Singh, Adv.
Mr. Shashwat Anand, Adv.
Mr. Apoorv Mishra, Adv.
Mr. Shashank Shukla, Adv.
Mr. Ashutosh Thakur, Adv.
Mr. Vaibhav Jain, Adv.
Mr. Rituvendra Singh, Adv.
Mr. Aniruddh Kumar, Adv.
Mr. Rajrshi Gupta, Adv.
Mr. Imran Ullah, Adv.
Mr. Tarun Agarwal, Adv.
Mr. Ankit Saran, Adv.
Mr. Namit Srivastava, Adv.
Mr. Rakesh Dubey, Adv.
Mr. Swetashwa Agarwal, Adv.
Mr. Javed H Khan, Adv.
Mr. Praval Tripathi, Adv.
Mr. Shariq Ahmed, Adv.
Mr. Satwik Misra, Adv.
Mr. Ishit Saharia,, Adv.
Mr. Ashish Singh, Adv.
Mr. Amit Singh, Adv.
Mr. Sanjay Kumar Singh, Adv.
Mr. Piyush Kumar,, Adv.
Mr. Paritosh Kumar Singh,, Adv.
Ms. Babita Kushwaha, Adv.

Mr. Pai Amit, AOR
Mr. N. Ashwani Kumar, Adv.
Ms. Pankhuri Bhardwaj, Adv.
Mr. Abhiyudaya Vats, Adv.
Mr. Tathagata Dutta, Adv.
Ms. Vanshika Dubey, Adv.
Mr. Kushal Dube, Adv.
Mr. Nikhil Pahwa, Adv.
Mr. P. Ashok, Adv.

For Respondent(s)

Mr. Tushar Mehta, SG
Mr. Ajay Kumar Misra, Sr. Adv.
Mr. Tanmaya Agarwal, AOR
Mr. Shwetank Sailakwal, Adv.
Mr. Wrick Chatterjee, Adv.
Mrs. Aditi Agarwal, Adv.
Mr. Vinayak Mohan, Adv.

Mr. Mahfooz Ahsan Nazki, AOR
Mr. Polanki Gowtham, Adv.
Ms. Rajeswari Mukherjee, Adv.
Mr. K.V. Girish Chowdary, Adv.
Mr. T. Vijaya Bhaskar Reddy, Adv.
Ms. Archita Nigam, Adv.
Mr. Meeran Maqbool, Adv.

Mr. Fuzail Ahmad Ayyubi, AOR

Mr. Vijay Hansaria, Sr. Adv.
Ms. Kavya Jhavar, Adv.
Mr. Devesh Tripathi, Adv.
Ms. Anasuya Choudhury, AOR
Mr. Kartik Vashisht, Adv.

Mr. Gaurav Mehrotra, Adv.
Mr. Nadeem Murtaza, Adv.
Mr. Talha Abdul Rahman, AOR
Mr. Mohit Singh, Adv.
Mr. Akber Ahmed, Adv.
Ms. Maria Fatima, Adv.
Ms. Alina Masoodi, Adv.
Mr. M. Shaz Khan, Adv.

Mr. Adnan Yousuf, Adv.
Mr. Muhammad Zaid, Adv.

- 1 Hon'ble Mr Justice Abhay S Oka, pronounced the judgment of the Bench comprising Dr Dhananjaya Y Chandrachud, Chief Justice of India, His Lordship, Hon'ble Mr Justice J B Pardiwala and Hon'ble Mr Justice Manoj Misra, while Hon'ble Mr Justice Pankaj Mithal pronounced his separate but concurring judgment.
- 2 The reference is answered in terms of the signed reportable judgments.
- 3 The Registry is directed to place the pending petitions before the appropriate Benches for expeditious disposal.

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar

(Signed reportable judgment is placed on the file)